

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1259(CHE)/2024

PETITION NUMBER : CP(IB)/36(CHE)/2024

NAME OF THE APPLICANT : Indian Bank

NAME OF THE RESPONDENT(S) : Dharamshi K Patel

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Mr.Pranava Charan for the Petitioner. Ld. RP Mr.Sugumaran is present in person. Ld. Counsel for the Respondent is present.

In this case IRP report has been served and the Respondent is directed to submit the reply within 2 weeks.

This is the final opportunity and the matters are posted on **15.07.2024** for hearing.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk